

BYE-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/2056 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Tridib Kumar Bhattacharjee,  
Presiding Officer,  
Industrial Tribunal,  
Cachar, Silchar.

Dated Guwahati, the 7<sup>th</sup> April, 2018.

Sub:- **Casual Leave, Restricted Holiday and headquarter leave permission.**

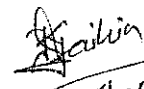
Ref:- Your letter No. ITS.01/2018/167 dtd. 05.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 12.04.2018, 17.04.2018 & 19.04.2018 and restricted holiday on 18.04.2018 along with Headquarter leave permission w.e.f. the morning of 12.04.2018 till the evening of 19.04.2018 has been granted/~~rejected~~.

Yours faithfully,

 6/4/18  
**JOINT REGISTRAR (VIGILANCE)**

  
06/04/18